

Sixteenth Loksabha

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Title: Regarding implementation of MUDRA Scheme in Thanjavur Parliamentary Constituency of Tamil Nadu.

SHRI K. PARASURAMAN (THANJAVUR): I would like to urge the Government to instruct banking sector to provide loan under MUDRA Scheme to small entrepreneurs in my Thanjavur Constituency of Tamil Nadu. India, being a developing country, requires its small entrepreneurs to grow and prosper. However, keeping in view the huge population and the associated poverty line, it is not an easy task to accomplish. Therefore, the Government launched the MUDRA Scheme in 2015. The Government has set a target of Rs. 2.44 lakh crore for the current financial year under this scheme. In Thanjavur district, approximately 50,000 graduate come out of colleges every year. Of them 15,000 go for higher studies, 15,000 for jobs in private companies and 15,000 youth could become entrepreneurs. Banks should help at least 1000 of them in a year by providing loans for setting up small scale industries. However, it is observed that some banks in my constituency have refused to sanction loans on one or the other pretext. Therefore, I urge the Government to evaluate the scheme and rectify the mistakes and also to enhance the target level to cover more young entrepreneurs in my constituency.